GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO-557 ANSWERED ON- 04/12/2025

ISSUES FACED BY INDIAN STUDENTS ABROAD

557. DR. V. SIVADASAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the country-wise number of Indian students studying abroad, as per the latest available data;
- (b) the country-wise number of Indian students deported or denied entry by foreign immigration authorities during the last five years;
- (c) the major reasons cited for such deportations, including cases linked to fraudulent or unaccredited foreign educational programmes; and
- (d) the steps taken by the Ministry, with dates of advisories or warnings issued, to safeguard Indian students from misleading foreign educational courses?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

- (a) The country-wise number of Indian students studying abroad is attached at **Annexure I**.
- (b) The country-wise number of Indian students deported or denied entry by foreign immigration authorities during the last five years is attached at **Annexure II**.
- (c) The major reasons cited for deportations primarily relate to violations of visa norms and non-compliance with the regulations of host countries by Indian students. Common grounds for deportation include breach of student visa conditions, such as undertaking employment that is not permitted under student visa rules, illegal business activities, or violations of internal regulations of the host country, such as acts inciting ethnic hatred, conflict, separatism, or disseminating prohibited information.

Students have also faced deportation by foreign Governments for failing to maintain the requisite financial Bank balance in countries where they had been studying, for not paying university fees or for being unable to demonstrate adequate financial capacity to support their stay and studies, for having insufficient attendance in classes or for complete withdrawal from the registered academic programmes or universities, etc. In several cases, entry of Indian students had been denied by foreign immigration

authorities on account of their carrying incomplete or inappropriate admission documents of their Universities, failing to complete the administrative procedures required for enrolment in the Universities, or for being unable to answer basic questions about their chosen field of study in foreign academic institutions.

(d) The Government of India accords high priority on safeguarding the interests and welfare of Indian students abroad, including protecting them from misleading foreign educational courses.

Indian Missions maintain regular contact with Indian students enrolled in foreign universities. Embassy officials also visit universities and educational institutions in their jurisdictions to interact with Indian students and student associations and to assess any issue concerning the credibility or quality of courses being pursued. Several Indian Missions also issue formal advisories for Indian Students under their jurisdiction aimed towards protecting their interests, welfare and safety in foreign lands. The list of Advisories issued by Indian Missions/Posts abroad from time to time for safeguarding interests of Indian students abroad, and other mechanisms adopted by them to warn students from enrolling into misleading foreign educational courses is attached at **Annexure – III**.

With the view to ensure effective communication and timely support, Indian students are encouraged to register with the local Indian Mission/Post and on the MADAD Portal of this Ministry. This enables Missions/Posts to address grievances on a near real-time basis. Indian Missions/Posts also engage in addressing concerns of Indian students abroad through telephone calls, emails, walk-ins, social media, 24×7 emergency helplines, and Open Houses. Complaints related to misleading academic programmes or adverse experiences are promptly taken up with the concerned educational institutions and, when required, with authorities of the host country for necessary action.

Indian Missions also remain vigilant, particularly in countries affected by political instability, economic crises, and where the risk of students being misled or exploited may be higher. Any incident affecting Indian students are immediately raised with host governments to ensure their safety and appropriate redressal. Consular assistance, including emergency medical support, temporary accommodation, and other essential services, is extended whenever needed. The Indian Community Welfare Fund (ICWF) further supports Indian nationals, including students, in distress and offers assistance for incurring emergency expenses and repatriation of mortal remains.

During emergencies, the Government of India has undertaken large-scale evacuation operations to protect and bring home Indian nationals, including students. Notable recent evacuation operations include Operation Devi Shakti (Afghanistan), Operation Ganga (Ukraine), Operation Kaveri (Sudan), Operation Ajay (Israel) and Operation Sindhu (Israel and Iran). These efforts demonstrate the Ministry's commitment to ensuring the safety and well-being of Indian students studying abroad and towards protecting them from miscreants and unsafe security situations.

Data on Indian Students Abroad

(as on January 1, 2025)

S. No	Country	Number of students studying in schools	Number of students studying in Universities/ Tertiary Institutions	Total number of Indian students
1	Afghanistan	0	0	0
2	Algeria	14	0	14
3	Albania	0	132	132
4	Angola	5	0	5
5	Argentina	4	0	4
6	Armenia	27	3450	3477
7	Australia	57529	138579	196108
8	Austria	0	520	520
9	Azerbaijan	Data not available	366	366
10	Bahrain	28215	405	28620
11	Bangladesh	0	9862	9862
12	Belarus	0	891	891
13	Belgium	Data not available	1178	1178
14	Belize	-	98	98
15	Benin	157	0	157
16	Bhutan	Data not available	01	1
17	Bolivia	01	Data not available	1
18	Bosnia and Herzegovina	0	200	200
19	Botswana	39	9	48
20	Brazil	14	7	21
21	Brunei Darussalam	550	8	558
22	Bulgaria	Data Not available	508	508
23	Burkina Faso	0	0	0
24	Cambodia	0	Data not available	0
25	Cameroon	0	0	0
26	Canada	-	427085	427085
27	Cape Verde	4	0	4
28	Chad	0	0	0
29	Chile	0	10	10
30	China	9	5330	5339
31	Colombia	0	0	0

32	Congo (Democratic Republic)	200	0	200
33	Republic of Congo	0	0	0
34	Cote D Ivory	157	0	157
35	Croatia	Data not available	25	25
36	Cuba	0	0	0
37	Cyprus	Data not Available	2778	2778
38	Czech Republic	291	1863	2154
39	Denmark	Data not available	509	509
40	Djibouti	35	0	35
41	Dominica Republic	0	0	0
42	Egypt	517	1500	2017
43	Equatorial Guinea	5	0	5
44	Eritrea	14	0	14
45	Estonia	-	167	167
46	Eswatini	0	0	0
47	Ethiopia	40	0	40
48	Fiji	75	10	85
49	Finland	1600	1968	3568
50	France	145	10,000	10145
51	Gabon	-	0	0
52	Germany	2714	49483	52197
53	Georgia	20	16000	16020
54	Ghana	1000	0	1000
55	Greece	-	20	20
56	Guatemala	0	0	0
57	Guinea	38	0	38
58	Guyana	26	670	696
59	Hungary	0	2000	2000
60	Iceland	67	23	90
61	Indonesia	0	17	17
62	Iran	35	2930	2965
63	Iraq	0	0	0
64	Ireland	10,000	10,000	20,000
65	Israel	0	900	900
66	Italy	Data not available	5196	5196
67	Jamaica	300	390	690
68	Japan	1909	1532	3441
69	Jordan	90	1	91

70	Kazakhstan	95	9064	9159
71	Kenya	1863	551	2414
72	Korea (ROK)	Data not available	1714	1714
73	Kuwait	50,000	0	50,000
74	Kyrgyzstan	50	16500	16550
75	Laos	0	0	0
76	Latvia	Data not available	2708	2708
77	Lebanon	39	3	42
78	Liberia	126	0	126
79	Libya	0	0	0
80	Lithuanaia	-	1557	1557
81	Madagascar	4	0	4
82	Malawi	400	10	410
83	Malaysia	4787	4412	9199
84	Maldives	Data not available	0	N/A
85	Mali	50	0	50
86	Malta	120	800	920
87	Mauritania	0	0	0
88	Mauritius	272	1510	1782
89	Mexico	-	15	15
90	Mongolia	0	4	4
91	Morocco	0	0	0
92	Mozambique	0	0	0
93	Myanmar	2	0	2
94	Namibia	05	0	5
95	Nepal	-	2200	2200
96	Netherlands	Data not available	3512	3512
97	New Zealand	Data not available	7931	7931
98	Niger	20	0	20
99	Nigeria	1550	0	1550
100	North Macedonia	Data not available	2	2
101	Norway	Data not available	95	95
102	Oman	44547	300	44847
103	Pakistan	0	0	0
104	Palestine	0	0	0
105	Panama	5	0	5
106	Papua New Guinea	0	0	0
107	Paraguay	1	0	1
108	Peru	40	5	45
109	Philippines	Data not available	9500	9500

110	Poland	500	5000	5500
111	Portugal	1300	50	1350
112	Qatar	47846	1500	49346
113	Romania	Data not available	195	195
114	Russia	222	27000	27222
115	Rwanda	0	0	0
116	Sao Tome	0	0	0
117	Saudi Arabia	75000	830	75830
118	Senegal	100	0	100
119	Serbia	20	650	670
120	Seychelles	43	14	57
121	Sierra Leone	60	0	60
122	Singapore	30000	3250	33250
123	Slovak Republic	3	300	303
124	Slovenia	20	392	412
125	South Africa	11240	536	11776
126	South Sudan	0	0	0
127	Spain	Data not available	1192	1192
128	Sri Lanka	45	20	65
129	Sudan	1	0	1
130	Suriname	3	250	253
131	Sweden	Data not available	2500	2500
132	Switzerland	0	2064	2064
133	Syria	0	0	0
134	Tajikistan	0	1234	1234
135	Tanzania	870	56	926
136	Thailand	2394	485	2879
137	Timor Leste	Data not available	Data not available	Data not available
138	Togo	150	0	150
139	Trinidad & Tobago	6	1	7
140	Tunisia	0	26	26
141	Turkiye	0	334	334
142	Turkmenistan	0	0	0
143	Taiwan	62	2524	2586
144	Uganda	0	0	0
145	Ukraine	0	1802	1802
146	UAE	2,47,325	6,507	2,53,832
147	U.K.	Data not available	1,73,190	1,73,190
148	U.S.A.	200	255247	255447
149	Uzbekistan	0	7500	7500

	Total	628305	1254013	1882318
153	Zimbabwe	23	0	23
152	Zambia	650	50	700
151	Vietnam	400	300	700
150	Venezuela	0	0	0

Country-wise Number of Indian students deported or denied entry by foreign immigration authorities during the last five years

S.No.	Name of the Country	No. of Indian students who have been deported during the last 5 years	No. of Indian students who have been denied entry during the last 5 years
1.	Australia	114	0
2.	China	4	0
3.	Egypt	2	0
4.	Finland	5	0
5.	Kyrgyzstan	0	11
6.	Russia	82	0
7.	Austria	1	0
8.	Georgia	17	0
9.	Ukraine	13	0
10.	United Kingdom	170	0
11.	United States of America	45	62

Advisories or Warnings issued by Ministry to safeguard Indian students from misleading foreign educational courses

S.No.	Name of the Country	Advisories and Date of issue	Other mechanisms of warning students
1.	Tajikistan	Advisory was issued on 16 September, 2024 regarding Indian Students seeking or exploring Undergraduate medical study under the Republic of Tajikistan.	
2.	Belarus	-	Ambassador/C'dA interacted with Indian students on 27.11.2024, 16.01.2025, 18.03.2025 and 30.09.2025. Apart from this, the Mission has shared 'Student Handbook for Studying Abroad' on its website, which aims at providing important information to Indian students on how to plan their study, travel and related expenses in a foreign country and ensure their informed and secured mobility.
3.	Suriname	Mission issued "Advisory for Indian Students" on 11 May 2024 and further it updated it with "Advisory for Indian Students seeking admission in Foreign Universities/Institutions" on 21 November 2025.	-
4.	Finland	An advisory "Fake Job Offers" was published on Mission's website on 24 March 2024.	Mission organized events "Terve Namaste" to engage with Indian students on 08 Oct 2024 and "Interaction with Finnish Officials" on 03 June 2025 about fraudulent educational courses and fake job offers.

5.	Latvia	An advisory for Indian diaspora in Latvia was issued on 27 July 2025 with the title 'Alert Regarding Fraudulent Agencies and Agents involved in movement of Indian students and workers to Latvia.'	-
6.	Germany	CGI, Frankfurt has issued general advisory on Safety & Security and Fraudulent calls etc.	(i) The Consulate uploaded a detailed brief on 'Education in Germany' giving details /links of important universities and educations institutions and Indian students associations on 12.05.2025 (ii) It provides support,
			guidance and information on immediate issues faced by the students relating to admission, accommodation, visa & job opportunities and mental health through 'Student Open houses'
7.	Egypt	Mission has issued an advisory on the subject, namely "FAQ for Indian Students Planning to Study MBBS in Egypt" on July 18, 2025.	-
8.	Canada	Mission has issued a general advisory for students, namely "General Guidelines For Indian Students In Canada" on May 30, 2025.	-
9.	Japan		Mission regularly interacts with Indian students under its jurisdiction.
			In Feb 2025, Consul General, Osaka Kobe, interacted with Indian students of IIT Delhi and IIT Roorkee in Kobe.
		-	In Sept 2025, Consul General interacted with Indian students during the Viksit Bharat Run organized

			by CGI, Osaka-Kobe in Osaka and Kobe. In Oct 2025, CGI, Osaka-Kobe interacted with Indian students in an event during India Mela 2025 in Kobe which was jointly organized by CGI, Osaka-Kobe and Indian Chamber of Commerce-Japan.
10.	China	Mission has issued various advisories/press releases for safeguarding Indian students.	
		Regarding Medical Education in China for Indian Students on April 29, 2019	
		For Indian students desirous of pursuing Medical studies abroad on March 10, 2020	
		FAQs for students interested in studying MBBS in China on September 08, 2022	
		Press release on Issues related to Indian Medical students in China on November 11, 2022	-
		Advisory to all Indian students in China (FAQs) on May 10, 2024	
		CGI, Guangzhou has issued a general advisory for students, namely "Advisory for Indian Students" on September 09, 2025.	
		CGI, Shanghai has issued a general advisory for students, namely 'Attestation of educational documents of Indian students on the same day of application submission' on June 24, 2024.	
11.	Malta	05.01.2021: Important advisory for Indian students 19.04.2022: Advisory for Indian students	

		planning to study in Malta 28.09.2025: Important Advisory for Indian Students seeking admission to colleges/institutes in Malta	-
12.	Ukraine	-	On 17.04.2019, a letter issued to all Ukrainian Universities to follow procedures in admission of Indian students to safeguard Indian students interests.
13.	United Kingdom	-	Multiple steps have been taken to safeguard Indian students from misleading educational courses, such as: i. Awareness through publishing material to prevent frauds on Mission's website. ii. Regular meetings with Indian diaspora and students to spread awareness and to ensure their wellbeing. iii. Organising annual event for Indian students to safeguard their interest in the UK. iv. A dedicated 24*7 phone helpline to respond to queries of Indian diaspora and students.
14.	USA	Mission has issued a general advisory with heading 'Guidelines for Indian Students' on its website; guidelines include information on aspects to be taken care of by students before and after their arrival in the U.S. CGI, Chicago issued Guidelines for Indian Students in the United States on October 27, 2025.	-
15.	Ireland	Mission has issued several advisories on its website. Advisory for Indian Students -	Mission organises Welcoming Ceremony for the fresh batch of Indian students pursuing higher

		Permanently placed on Mission's website	education in Ireland.
		Advisory on Safety and Security of Indian Citizens and Property (includes advisory for Indian students' safety)	
		- Permanently placed on Mission's website	
		Notice for Indian students - Permanently placed on Mission's website	
		Advisory regarding accommodation for students in Ireland – August 25, 2022	
16.	Uzbekistan	Mission regularly issues advisories for safeguarding the interest of Indian students studying in Uzbekistan. Advisories issued by the Mission from time to time are as follows: Advisory by National Medical Commission, India for Indian students seeking admission to Foreign Institutes/Universities for Undergraduate Medical Courses - 22 July 2025 Advisory for Indian Students - 18 June 2025 Advisory for Indian students - 01 June 2025 Advisory for Indian students studying/intending to study in the Republic of Uzbekistan - 18 January 2024 Advisory for Indian students desirous of pursuing the Medicine Course in the Republic of Uzbekistan - 06 December 2022	-
17.	Lithuania	(i) Universities in Lithuania recognized	
		by the local government and open for admission to international students –	

		Advisory dated June 2024 (ii) Advisory for Indian Students living in Lithuania regarding Temporary Residence Permit (TRP) renewal and other guidelines – Advisory dated June 2024	-
18.	Kyrgyzstan	(a) Advisory to Indian students intending to study in the Kyrgyz republic- Issued on July 24, 2022	
		(b) Advisory for Indian students wishing to study medical course in Kyrgyz republic Issued on July 15, 2025	-
		(c) Advisory regarding establishing state monopoly on medical education in Kyrgyzstan-Issued on August 29, 2025.	
